

Government of India  
Ministry of Finance  
Department of Financial Services

LOK SABHA  
Unstarred Question No. 2000  
Answered on Monday, March 14, 2022/Phalguna 23, 1943 (Saka)

Assistance under RIDF

DR. NISHIKANT DUBEY:

Will the Minister of FINANCE be pleased to state:

- (a) the details of the programmes being implemented by the Government for development of rural infrastructure in the country;
- (b) the details of the Rural Infrastructure Development Fund (RIDF) assistance provided for the development of rural infrastructure during each of the last three years, State-wise; and
- (c) the year-wise and district-wise details of rural development works undertaken in Jharkhand, especially Santhal Pargana, with the help of RIDF during the last three years and the current financial year?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE  
(DR. BHAGWAT KARAD)

- (a): Some important schemes implemented by Ministry of Rural Development in the Government of India for the development of rural infrastructure in the country are as follows: -
  - (i) **Pradhan Mantri Gram Sadak Yojna (PMGSY):** Pradhan Mantri Gram Sadak Yojna was started in the year 2000 with the objective to provide all-weather road connectivity to eligible unconnected habitations. The implementation of the ongoing PMGSY has helped immensely in lifting the socio-economic condition for rural masses by providing them access to the various services and facilities, market place and employment opportunities in various forms.
  - (ii) **Pradhan Mantri Awaas Yojna - Gramin (PMAY-G):** To achieve the objective of "Housing for All" by 2022, the Pradhan Mantri Awaas Yojna- Gramin has been launched with effect from 1<sup>st</sup> April, 2016 to provide assistance to eligible rural households for construction of 2.95 Crore Pucca houses with basic amenities by March, 2022.

In addition, the following are some important schemes implemented by the NABARD for the development of critical rural infrastructure in the country: -

- (i) **Rural Infrastructure Development Fund (RIDF):** The Government of India had set up Rural Infrastructure Development Fund (RIDF) in NABARD during 1995-96, with the objective of providing loans to the States to enhance public investments in rural infrastructure projects prioritized by the State Governments. The 39 eligible activities under RIDF are broadly classified under three categories as (i) Agriculture and related sector, (ii) Social sector and (iii) Rural Connectivity.

- (ii) **Long Term Irrigation Fund (LTIF):** Long Term Irrigation Fund (LTIF) was operationalized in NABARD since 2016-17 for fast tracking completion of GoI identified medium and major irrigation projects. Under LTIF, NABARD provides loan to National Water Development Agency (NWDA), a SPV of GoI, towards Central Share (CS) and to participating States towards State Share (SS).
- (iii) **Micro Irrigation Fund (MIF):** Micro Irrigation Fund with a corpus of Rs.5000 crore has been operationalized from 2019-20 in NABARD with an objective to facilitate State Govts. efforts in mobilizing additional resources for expanding coverage under micro irrigation and incentivizing its adoption beyond provisions of Pradhan Mantri Krishi Sinchayee Yojana – Per Drop More Crop (PMKSY-PDMC). The corpus under MIF has been augmented by another Rs. 5000 crore, as announced in Union Budget 2021-22.
- (iv) **Dairy processing and Infrastructure Fund (DIDF):** DIDF was created in NABARD pursuant to an announcement made in Union budget 2017-18. The objective of the fund is to modernize the dairy infrastructure in cooperative sector to enhance the efficiency in milk processing and will ensure better price realization to the dairy farmers.
- (v) **Fisheries and Aquaculture Infrastructure Fund (FIDF):** Fisheries and Aquaculture Infrastructure Development Fund (FIDF), launched in 2018-19, envisages infrastructure support to State Governments for development of fish harbors, fish landing centre, modernized fish seed farms, modern fish markets, disease diagnostic laboratories etc.
- (b): The state and UT wise details of amount sanctioned under Rural Infrastructure Development Fund during the last three financial years, are given in **Annexure I**.
- (c): The year-wise and district-wise details of amount sanctioned under RIDF for Jharkhand (including districts of Santhal Paragana Division) during the last three years and the current financial year, are given in **Annexure II**.

## Annexure I

## RIDF - State-wise sanctions during the last Three Years and Current Year

(Rs.crore)

S.NO.	STATE	2018-19	2019-20	2020-21	2021-22 (as on 02 March 2022)
1	ANDHRA PRADESH	1309.62	1199.17	1793.60	2641.22
2	ARUNACHAL PRADESH	341.98	304.72	347.75	237.76
3	ASSAM	1397.72	1009.87	1149.09	1930.33
4	BIHAR	1631.64	1643.10	2399.53	2724.56
5	CHATTISGARH	1144.28	1038.80	1432.38	891.54
6	GOA	156.48	92.87	344.30	505.51
7	GUJARAT	2423.59	2678.60	2989.77	2238.90
8	HARYANA	1299.3	1295.22	1129.60	1828.04
9	HIMACHAL PRADESH	544.21	752.47	844.22	1007.89
10	JAMMU & KASHMIR	453.46	462.63	786.95	1386.33
11	JHARKHAND	1509.49	1868.46	2026.08	941.49
12	KARNATAKA	809.75	836.69	1076.31	2084.21
13	KERALA	726.56	549.84	534.74	548.36
14	MADHYA PRADESH	2236.87	2464.50	2758.50	3035.80
15	MAHARASHTRA	2202.62	2083.01	1309.35	1513.30
16	MANIPUR	0	69.38	139.29	197.98
17	MEGHALAYA	210.97	204.76	209.55	187.10
18	MIZORAM	172.03	153.52	266.35	220.81
19	NAGALAND	17.87	21.19	27.53	2.98
20	ORISSA	2474.27	2573.86	3234.25	3884.14
21	PUDUCHERRY	18.04	0.00	55.36	0.00
22	PUNJAB	458.24	594.44	563.66	823.06
23	RAJASTHAN	1713.71	1556.31	1702.20	2452.38
24	SIKKIM	36.73	34.61	51.06	145.00
25	TAMIL NADU	2185.21	2243.39	2412.64	3044.65
26	TELANGANA	1325.03	1050.68	1142.55	1308.35
27	TRIPURA	152.22	221.92	304.46	277.83
28	UTTAR PRADESH	1606.95	1602.12	1709.27	910.68
29	UTTARAKHAND	670.96	561.35	429.81	531.59
30	WEST BENGAL	1267.35	1233.88	1659.62	1836.81
	<b>TOTAL</b>	<b>30497.15</b>	<b>30401.35</b>	<b>34829.78</b>	<b>39338.60</b>

## RIDF - District-wise sanctions during the last Three Years and Current Year

Sr.No.	District	(Rs.crore)			
		2018-19	2019-20	2020-21	2021-22 (as on 02 March 2022)
1	Multi district*	7.92	43.46	7.37	137.37
2	BOKARO	74.57	8.85	61.14	66.40
3	CHATRA	187.55	9.22	9.88	52.81
4	DEOGHAR	9.54	108.36	112.87	188.49
5	DHANBAD	101.80	34.59	9.34	35.87
6	DUMKA	31.65	64.98	188.01	23.06
7	GARHWA	19.08	174.91	1078.34	89.80
8	GIRIDIH	93.58	50.45	48.86	29.35
9	GODDA	19.30	20.29	29.46	19.63
10	GUMLA	194.33	56.78	47.20	0.00
11	HAZARIBAG	125.94	7.94	47.34	11.77
12	JAMTARA	0.00	0.00	0.00	116.83
13	KHUNTI	72.88	318.11	7.97	1.38
14	KODERMA	68.54	94.45	39.21	12.71
15	LATEHAR	2.06	245.65	17.77	2.94
16	LOHARDAGGA	0.00	19.93	13.06	41.32
17	PAKUR	169.89	7.67	8.59	0.00
18	PALAMAU	8.51	186.59	44.65	32.16
19	PASCHIMISINGHBHUM	0.00	79.27	24.13	2.64
20	PURBISINGHBHUM	0.00	57.59	46.70	2.27
21	RAMGARH	25.38	21.20	11.85	13.75
22	RANCHI	244.56	41.19	87.18	35.64
23	SAHEBGANJ	0.00	98.38	15.92	0.00
24	SERAIKELAKHARSAWAN	9.52	54.91	40.31	11.69
25	SIMDEGA	42.91	63.71	28.94	13.63
		1509.49	1868.47	2026.08	941.49

\*Multi district – RIDF Project spanning multiple districts.

Santhal Pargana division consists of Godda, Deoghar, Dumka, Jamtara, Sahibganj and Pakur districts.